

**Dr. Aditi Choudhary**  
D.H.J.S  
Director (Academics)/  
Chairperson (Officiating)



1033/15-4-23

**DELHI JUDICIAL ACADEMY**  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
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011-28036687 (Fax)  
Email: dja@nic.in

596/B

No. DJA/Trg./MS-06/JJB/1685/2023/1702

15 APR 2023

11<sup>th</sup> April, 2023

To,

1. The Ld. Principal District & Sessions Judge, Central District, THC.
2. The Ld. Principal District & Sessions Judge, East District, KKD.

**Sub.: Orientation Course on the Functioning of JJB as a Bench & Core Provisions of Juvenile Justice (Care & Protection of Children) Act, 2015 for Principal Magistrates JJB, Member Social Worker JJB & Special Juvenile Police Unit (Half of total Strength) on 12<sup>th</sup> May, 2023.**

Respected Sir,

As per approval of the Hon'ble High Court of Delhi, the Delhi Judicial Academy is conducting an "Orientation Course on the Functioning of JJB as a Bench & Core Provisions of Juvenile Justice (Care & Protection of Children) Act, 2015" for Principal Magistrates JJB, Member Social Worker JJB & Special Juvenile Police Unit (Half of total Strength) on 12<sup>th</sup> May, 2023

Details of the Principal Magistrates, JJB, nominated for the aforesaid programme are as below:-

Sl.No.	Name	Posting	District
1.	Ms. Preeti Agarwala	Principal Magistrate, JJB-IV	East
2.	Ms. Neha Gupta Singh	Principal Magistrate, JJB-II	Central
3.	Ms. Tanvi Khurana	Principal Magistrate, JJB-V	East
4.	Mr. Prayank Nayak	Principal Magistrate, JJB-VI	East
5.	Ms. Sonam Gupta	Principal Magistrate, JJB-III	Central
6.	Mr. Mohit Sharma	Principal Magistrate, JJB-I	Central

In case an Officer requires exemption from attending the aforesaid programme, he/she may move their application in advance through the concerned Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Principal District & Sessions Judge.

In case the nominated officer is transferred, the successor judge shall stand nominated for the programme automatically.

With regards,

Judl. Br.

Yours Sincerely,

*Aditi Choudhary*  
(Dr. Aditi Choudhary)

11<sup>th</sup> April, 2023

No. DJA/Trg./MS-06/1685/2023

Copy for information to:

- The Chief Metropolitan Magistrate, Central District, Tis Hazari Courts, Delhi.
- Concerned Principal Magistrates, JJB for information *through email*.

(Dr. Aditi Choudhary)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**


TIS HAZARI COURT: DELHI

No. 23889 - 898  
/JOTP/Gaz./2023

Dated, Delhi the 20 APR 2023

As directed copy of letter no. DJA/Trg./MS-06/JJB/1685/2023/1702 dated 11.04.23 received from the Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. Sh. Mohit Sharma, Principal Magistrate, JJB-I, Central, Delhi.
2. Ms. Neha Gupta Singh, Principal Magistrate, JJB-II, Central, Delhi.
3. Ms. Sonam Gupta, Principal Magistrate, JJB-III, Central, Delhi
4. The CMM, Central District, Tis Hazari Courts, Delhi.
5. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
6. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
7. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
8. The LAYERS for uploading the same.
9. The Branch In-charge, Pool, Car Section, Tis Hazri Courts, Delhi.

  
(Kaveri Baweja)

District Judge (Commercial Court)-07  
Officer In-charge Judicial Branch, Central  
for Principal District & Sessions Judge(HQs)  
Tis Hazari Court, Delhi.